NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 226/73(4)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Shruti R Shah & Anr.

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

SIGNATURE

REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS) 1. PAWAN S. RODIAWALA Advocate

2. ISHAN P. SHAH

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishan Shah present for Petitioners. None present for Respondent.

Proof of service on Respondent filed.

Respondent not filed reply.

Respondent shall file reply within one week serving copy in advance to the petitioner.

1. 14

List the matter on 23.01.2018 for final hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 19th day of December, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL